<u>In the National Company Law Tribunal, New Delhi</u> Registrar

CP No. 171/2015

SECTION OF THE COMPANIES ACT: 391 & 394

In the matter of:

M/s. Priyadrshani Institute for information Technology Pvt. Ltd. Petitioner

Order deliver on 22.08.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Nasim Anwar, Advocate

For Regional Director : Shri Manish Raj, Company Prosecutor

ORDER

Two complete sets of the Application have been filed on 31.7.2017.

The representative of RD submitted that in this case no requirement to file RD report.

The advocate for the petitioner is directed to file an affidavit of compliance with regard to order dated 3.8.2016 of Hon'ble High Court of Delhi.

List the matter on 31.08.2017.

(Shiv Ram Bairwa) Registrar